

DIVISION BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/295(KB)2023
IA(COMPANIES.ACT)/122(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	ATUL GUPTA VS GALLERIA OWNERS ASSOCIATION
UNDER SECTION	SEC. 97(1)- RULE 11 OF NCLT

Appearances via video conference/physically

Mr. Rupak Ghosh, Adv.] For the Petitioner
Mr. Sankarsan Sarkar, Adv.]
Mr. Avishek Ghosh, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

Mr. Nirmalya Dasgupta, Adv.] For the Respondent No. 1
Ms. Sonali Mukhopadhyay, Adv.]

Mr. Ajit Kr. Chaubey, Adv.] For the Respondents
Mr. Vinayak Chaubey, Adv.]
Mr. Debjit Belel, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. **IA(COMPANIES.ACT)/122(KB)2024**
 - i. Let the pleadings be competed in the matter.
 - ii. Post this matter on **07/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**